## Irregularities in the Selection Procedure in CG. H. S.

2154. SHRI S. S. AHLUWALIA:

## SHRI SOHAN LAL DHUSIYA;

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that educa tional qualifications of any candidate should be got verified/seen before is suing the interview letters to him;

(b) whether officers of CG. H. S. administration are not aware of this condition, if so, what are the reasons therefor- and

(c) if ttie answer to part (to) be in negative, the reasons for raising ob jection on educational qualifications Of the candidates was were issued let ters for interview by CG. H. S. dur ing the year 198© and even after con ducing the interview and declaration of results in respect of post of Unani Pharmacists, and by when these can didates are likely to be appointed by 4he CG. H. S. ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c) The interview letters are issued to the candidates sponsored by Employment Exchange to whom the eligibility conditions are intimated at the time of placing the requisition. The educational qualification are verified from the Original Certificate at the time of interview. If any contraversy arises regarding the Educational Qualification of any candidate, clarification is obtained from the appropriate authority even if the candidate is considered fit otherwise. The candidate is oppointed only if he possesses the requisite qualifications.

## Purchasing Advisory Committee of CGHS Unani System of Medicine

2155. SHR1 S. S. AHLUWALIA: SHRI SOHAN LAL DHUSIYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to

(a) the names and designations of the members of purchasing Advisory Committee of CG. H. S Unani system of medicine for the last three years, year-wise;

(b) whether work of an expert in the Advisory Committee which was being looked after by the Deputy Adviser (Unani) of the Ministry is being looked after by a nongazetted staff;

(c) if so, the reasons therefor; and

(d) the time by when an expert is proposed to be appointed?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) The composition of the purchase Advisory Committee of Unani System of medicines under CG. H. S. during the last three years as indicated below:

1984-85, 1985-86

I. (i) Dy. Director (CGHS) (ii) C. M. O. (Stores)

(iii) Dy. Adviser Unani Store (iv) M. O. I. /c CGHS Unani Store (v) Unani Physician

1986-87

II. (i) C. M. O. (Store) (ii) Officer-on-SpI. Duty

(iii) Dy. Adviser (Unani)